

Central Administrative Tribunal
Principal Bench

OA-1738/2004

New Delhi this the 22nd day of July, 2004

Hon'ble Shri V.K. Majotra, Vice Chairman (A)
Hon'ble Shri Kuldip Singh, Member (J)

Prem Chand Sharma S/o Shri R.K. Sharma,
R/o Villi & Post Samalka, New Delhi-37.

.....Applicant
(By Advocate: Shri U. Srivastava)

Versus

Govt. of NCT Delhi, through

1. The Chief Secretary
Govt. of NCT Delhi,
Delhi Secretariat, I.P. Estate,
New Delhi.

2. The Director of Education
Directorate of Education
Delhi Administration,
Old Secretariat, Delhi.

3. The Principal,
Govt. Boys Sr. Sec. School,
S.T.C. M.M.T.C. Colony,
Begumpur, New Delhi.

.....Respondents

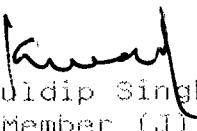
ORDER (Oral)

Hon'ble Shri V.K. Majotra, Vice-Chairman (A)

Learned counsel heard. He pointed out that the applicant was appointed as LDC by the respondents on 23.4.1974 and as such has completed more than 30 years of service. However, he has been denied the benefit of Assured Career Progression Scheme till now. Applicant had also made a representation in this behalf vide Annexure A-1 dated Nil.

2. In our considered view, this OA can be disposed of at this stage itself without issuing a notice to the respondents while their rights shall not

be prejudiced, directing them to treat this OA as a representation of the applicant and decide the same by passing a detailed and speaking order within a period of three months from the date of receipt of a copy of these orders. Ordered accordingly.


(Kulidip Singh)

Member (J)


(V.K. Majotra) 22.7.04
Vice-Chairman (A)

CC.